

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 18th February, 2019
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 30/2018(CZ)	Central Pollution Control Board Vs The Director, M/s Madhya Bharat Phosphates Pvt. Ltd. & 3 Ors.	Mr. Yadvendra Yadav, Adv.	
2.	Original Application No. 37/2018(CZ)	Nityendra Manav Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv.	
AFTER NOTICE				
3.	Original Application No. 01/2018(CZ)	Jiwan Lal Barbaiya Vs State of MP & 4 Ors.	Mr. Dharamvir Sharma, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 77/2017(CZ)	Dinesh Dubey Vs State of M.P. & 5 Ors.	Mr. Dinesh Dubey, Applicant in person	
5.	Original Application No. 75/2017(CZ)	Rahul Bairagi Vs State of M.P. & Anr.	Ms. Anamika Kumar, Adv. Mr. Sachin K. Verma, Adv.	
FOR HEARING				
6.	Original Application No. 128/2017(CZ)(THC) (W.P.No.7089/15)	Suvidha Seva Sansthan Vs State of MP & Ors.	Mr. B.K.Vaishya, Adv. for Petitioner	

Note: No Hon'ble Members is posted in this Bench. The Cases listed on 18-02-2019 shall be adjourned to 29-03-2019.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in